

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW – 262 – 2020**

Vipul Vipulata Nilesh Naik. .... Petitioner.

Versus

State of Goa & ors. .... Respondents.

Mr. A. D. Bhobe, with Ms. Kalpa Govenkar, Advocates for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. Shivdatta Munj, Additional Government Advocate for respondents No.1 & 2.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.**

**Date : 12<sup>th</sup> October, 2020.**

**P.C. :-**

Heard Mr. Bhobe for the Petitioner. Mr. D. Pangam, the learned Advocate General appears along with Mr. Munj for Respondents No.1 and 2.

2. Issue notice to the remaining Respondents, returnable on 2/11/2020.

3. Notice to state that subject to constraints of time, endeavour shall be made to dispose of the Petition at the stage of admission.

**Smt. M.S. Jawalkar, J.**

**M.S. Sonak, J.**